

(2023) 04 MAN CK 0083
In the Manipur High Court
Case No : Writ Petition (C) No. 165 Of 2023

Ningombal Shiraljit Singh

APPELLANT

Vs

State Of Manipur & 3 Ors.

RESPONDENT

Date of Decision : 27-04-2023

Acts Referred:

Citation : (2023) 04 MAN CK 0083

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : Kh. Tarunkumar, Kh. Nirmala, Phungyo Zingkhei, Lekhakumari, Arunkumar

Judgement

Ahanthem Bimol Singh, J

Mr. Kh. Tarunkumar, learned senior counsel assisted by Ms. Kh. Nirmala, learned counsel appeared for the petitioner.

Mr. Phungyo Zingkhei, learned Deputy Government Advocate appearing for the official respondents seeks three weeks time for filing counter affidavit.

Ms. Lekhakumari, learned counsel submitted that Mr. Arunkumar, learned counsel have entered appearance on behalf of the private respondent No. 3 by filing Vakalatnama.

In view of the submissions made above, let this case be posted before another bench on 23.05.2023.